

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:237  
ANSWERED ON:27.02.2007  
MEMORANDUM OF MINERAL RICH STATES  
Mahtab Shri Bhartruhari;Oram Shri Jual

**Will the Minister of MINES be pleased to state:**

- (a) whether the mineral rich States have submitted any joint memorandum to the Union Government to delegate powers to them to deal with the mining issues;
- (b) if so, the salient features of the memorandum received from these States; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMMI REDDY).

(a)&(b). The Chief Ministers in their memorandum have inter alia raised issues of giving preference to value adders in grant of mineral concession, grant of large areas under reconnaissance and prospecting licence, export of iron ore concerns, reservation of mining areas for State PSUs and royalty rates on ad valorem basis on minerals.

(c). The issues raised in the memorandum are under consideration of the Government.